

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2014

Dated: 19th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Indian Power Corporation Ltd.

.... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Atul Shanker Mathur
Mr. Vivek Mathur

Counsel for the Respondent (s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai
Mr. Paramhans

ORDER

It is represented that rejoinder will be filed during the course of the day. The same may be filed after serving copy on the other side.

List the matter for hearing on **16.08.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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